

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 23/JUDL//HCS

Date: ... 11/07/23.

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble, the Chief Justice is hereby pleased to constitute a Special (Vacation) Bench of the High Court for the ensuing Special (Monsoon) Vacation of the High Court w.e.f., 12.07.2023 to 23.07.2023 to be presided by Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim for hearing urgent matters, if any, on the dates as may be notified by the Hon'ble Bench.

By Order,

sd/-

**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

**Memo No.:** 3653 /HCS - 3670/HCS

**Date:** 11/07/2023

**Copy to:**

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Mr. Justice Bhaskar Raj Pradhan.
4. The Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble the Chief Justice.
5. The Central Project Coordinator, High Court of Sikkim.
6. The Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
7. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
8. All District & Sessions Judges, Sikkim.
9. The Advocate General, Office of the Advocate General, Gangtok.

10. The Additional Advocate General, Officer of the Advocate General, Gangtok.
11. The President, High Court Bar Association.
12. The President, Bar Association of Sikkim (High Court & Subordinate Courts).
13. The President, Namchi Bar Association, Namchi.
14. All Chief Judicial Magistrates-cum-Civil Judges (Senior Division), Sikkim.
15. All Civil Judges-cum-Judicial Magistrates, Sikkim.
16. All Section In-charge, High Court of Sikkim.
17. The Computer Cell, High Court of Sikkim.
18. Notice Board.
19. Guard file, and
20. File.

  
**Registrar**